CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BENGALURU

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ORIGINAL APPLICATION NO.170/00903/2019

DATED THIS THE 4TH DAY OF DECEMBER, 2019

HON'BLE DR.K.B.SURESH ...MEMBER(J)
HON'BLE SHRI C.V. SANKAR ...MEMBER(A)

Smt Puttalakshmamma,
Aged about 56 years,
W/o Late K. M. Chikkamadaiah,
Multi Tasking Staff,
Emp. No.005364,
Central Silk Technological Research Institute,
Central Silk Board,
Ministry of Textiles,
Government of India,
BTM Layout, Madivala,
Bengaluru-560 068.

.. Applicant.

(By Advocate Shri Ravikanth)

Vs.

1. Central Silk Board, Represented by its CEO & Member Secretary, CSB Complex, BTM Layout, Madivala, Bengaluru-560 068. Karnataka State.

2.National Silkworm Seed Project, Central Silk Board, Government of India, Hosur Road, Madivala, Bengaluru-560 068. Represented by its Director.

3. The Director.

Central Silk Technological Research Institute, Central Silk Board, Ministry of Textiles, Government of India, BTM Layout, Madivala, Bengaluru-560 068. 4. Ministry of Textiles, Government of India, Represented by its Secretary, Udyog Bhavan, New Delhi – 110 011.

...Respondents

(By Shri N.S. Prasad, Standing Counsel for Respondents)

ORDER (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Learned counsel for the applicant has filed a memo and seeks to withdraw the OA. Allowed. OA dismissed as withdrawn. No costs.

(C.V. SANKAR) MEMBER(A) (DR.K.B.SURESH) MEMBER(J)

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